COURT NO. 23

THE HONOURABLE DR JUSTICE VENKATA JYOTHIRMAI PRATAPA

To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
INTERLOCUTORY					
1	AS/596/2026 (OS/42/2016) IA 1/2026 Direction Petition	GUDE VEERA RAGHAVAIAH Vs GUDE SRINIVASA RAO	RAMA CHANDRA RAO GURRAM	P PRABHAKAR RAO court	KRISHNA
2	AS/650/2026 (OS/59/2014) IA 1/2026 Injunction Petition	VANNEKUTI BHARATH Vs ABBURI SUNDARA RAO	PRAKASH BUDDARAPU	UDAY KUMAR VAMPUGADAVALA	WEST GODAVARI

COURT NO. 23

THE HONOURABLE DR JUSTICE VENKATA JYOTHIRMAI PRATAPA

To be Heard on Monday The 2nd day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS					
3	MACMA/729/2011 (OP/45/2006)	SARAGADA APPALARAJU Vs BHOKKA BHANUJI RAO & 2 ORS	VENKATESWARA RAO GUDAPATI	. SRINIVASA RAO KATAKAMSETTY tom	VIZIANAGARAM
4	WP/12158/2019 IA 1/2019 Direction Petition	DASARI BABU RAO Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR FORESTS (AP) GP FOR REVENUE	SPS NELLORE
5	WP/27936/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	AINALA CHANDRA RAO Vs UNION OF INDIA	VIJAYA KUMAR SATA	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) CHIEF NOTE CASE	EAST GODAVARI
LAST OPPORTUNITY / DISMISSAL FOR NON PROSECUTION					
6	MACMA/586/2011 (OP/518/2002)	BOGAVALLI ATCHUTHA RAMA RAO Vs CH.SUBRAMANYAM & 2 ORS	GULLAPALLI RADHAKRISHNAN	. P RAMANJANEYULU tom	EAST GODAVARI
7	MACMA/948/2011 (OP/134/2007)	M.JAGANNADHA REDDY Vs B.JAYACHANDR REDDY & 2 ORS	P JAGADISH CHANDRA PRASAD	W V S RAJESWARI V VENKATARAMI REDDY ARAVALA RAMA RAO(SC FOR APSRTC KKAC) tom	CHITTOOR
8	MACMA/951/2011 (OP/640/2009)	DANDU BEEBIJAN Vs THE AP STATE ROAD TRANSPORT CORPORATION	M KARIBASAIAH	ARAVALA RAMA RAO(SC FOR APSRTC KKAC) tom	ANANTAPUR
9	MACMA/1004/2011 (OP/881/2005)	SRI REKAPALLI VENKATA SATYA PRASAD Vs SRI PASALAPUDI BALA RAJU & ANOTHER	NARASIMHA RAO DAVULURI	K SRINIVASA PRASAD SC For APSRTC tom	WEST GODAVARI
10	MACMA/2485/2011 (OP/303/2008) IA 1/2026 Implead Petition	BAJAZJ ALLIANZ GENERAL INSURANCE CO. LTD. Vs P. MUBEENA BEGUM & 5 OTHERS	GUDI SRINIVASU	SURESH KUMAR REDDY KALAVA	CHITTOOR
FOR APPEARANCE					
11	AS/615/2026 (OS/10/1997) IA 1/2026 Stay Petition	GOVADA JULIAN MICHAEL Vs STANLEY BISWAS	M SRI ATCHYUT		KRISHNA
FOR ADMISSION					
12	CC/4118/2026 (WP/15078/2021)	MOGILI RAVIBABU Vs P BALA MURALI KRISHNA	KRANTHI KUMAR PASUMARTHI		GUNTUR
STAYED MATTERS					
13.1,13.2 along with 13					
13	AS/2233/1996 (OS/268/1981) IA 1/1996(CMP 13867/1996)	NARLAPATI PUNNAMMA DIED PER LR OF APPELLANT NOS 2 TO 6 Vs B.NARASIMHA RAO & ANOTHER	P V R SHARMA P RAJASEKHAR	VIVEKANANDA VIRUPAKSHA V PARABRAHMA SASTRI court	GUNTUR

13.1	AS/4174/2004	B.JANIKAMMA DIED PER LRS OF APPELLANT NO.2 Vs B.NARASIMHA RAO	RAMA CHANDRA RAO GURRAM G PEDDA BABU	VENKATA RAMA RAO KOTA	GUNTUR
13.2	AS/640/2005 (OS/60/1979) IA 1/1996(CMP 10992/1996)	GARLAPATI PUNNAMMA DIED PER LRS OF APPELLANT NOS 2 TO 6 Vs RANGARAJU HEMALATHA	P V R SHARMA P RAJASEKHAR	K B R KRISHAN MURTHY V PARABRAHMA SASTRI N SUBBA RAO VIVEKANANDA VIRUPAKSHA	GUNTUR

14.1 along with 14

14	AS/1950/2000 (OS/176/1984) IA 1/2003(CMP 30572/2003) Direction Petition	T.SIDDAMMA VENGAMVARIPALLE CHITTOOR&ANR Vs T.GANGIREDDY MADANAPALLE&5 ORS	V B SUBRAHMANYAM	N PRAMOD CHIEF NOTE CASE court	CHITTOOR
14.1	AS/302/2008 (OS/176/1984)	THOPPIREDDY SUBBA REDDY Vs THOPPIREDDY GANGIREDDY	V B SUBRAHMANYAM	N PRAMOD	CHITTOOR

ADMISSION (AGRICULTURE)

15.1,15.2 along with 15

15	WP/4292/2017 IA 1/2017(WPMP 5165/2017) Direction Petition	VENKATA KRISHNA TRADERS Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY ITS	GHANTA SRIDHAR	GP FOR AGRICULTURE (AP) Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees K JYOTHI PRASAD	GUNTUR
15.1	WP/41937/2015 IA 1/2015(WPMP 54092/2015) Direction Petition IA 1/2023 Review Petition	VENKATA KRISHNA TRADERS Vs STATE OF ANDHRA PRADESH	PENUMAKA VENKATA RAO	GP FOR AGRICULTURE (AP) GHANTA SRIDHAR Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees K JYOTHI PRASAD	-
15.2	WP/23881/2021 IA 1/2021 Suspension Petition	VENKATA KRISHNA TRADERS Vs THE STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees K JYOTHI PRASAD	GUNTUR

16.1 along with 16

16	WP/12267/2020 IA 1/2020 Direction Petition IA 2/2020 Direction Petition IA 3/2020 Stay Petition IA 4/2020 Direction Petition IA 1/2021 Vacate Stay Petition	VEDA SEED SCIENCES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	DANDUGULA SATYA SIVA DARSHAN	GP FOR AGRICULTURE ADDL ADVOCATE GENERAL ADDL ADVOCATE GENERAL (AP)	GUNTUR
16.1	WP/12767/2020 IA 1/2020 Direction Petition IA 2/2020 Suspension Petition IA 1/2021 Vacate Stay Petition	VEDA SEED SCIENCES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	DANDUGULA SATYA SIVA DARSHAN	GP FOR AGRICULTURE ADDL ADVOCATE GENERAL ADDL ADVOCATE GENERAL (AP)	GUNTUR

17.1 along with 17

17	WP/16646/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition IA 1/2025 Leave Petition	ABDUL ISMAIL JABIULLAH Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR AGRICULTURE C B ADARSH KUMAR GP FOR REVENUE GP FOR FISHERIES	KRISHNA

17.1	WP/2266/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition IA 1/2026 Vacate Stay Petition	C VENKATA RAMANAMMA @ RAMADEVI Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR MUNCIPAL ADMN URBAN DEV C SUBODH POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	KURNOOL
18	WP/12160/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Vacate Stay Petition	NARKIMILLI KUMARI JYOTHI Vs THE STATE OF ANDHRA PRADESH	S N CHIDAMBARA SASTRY	GP FOR AGRICULTURE	KRISHNA

19.1 along with 19

19	WP/17882/2026 IA 1/2026 Direction Petition	SHAIK JEELANI Vs THE STATE OF ANDHRA PRADESH	S S BHATT	GP FOR AGRICULTURE	YSR KADAPA
19.1	WP/6257/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition IA 1/2026 Leave Petition	SHAIK JEELANI Vs THE STATE OF AP	S S BHATT	GP FOR AGRICULTURE N PRAMOD	CHITTOOR

20.1,20.2,20.3,20.4,20.5,20.6 along with 20

20	WP/20740/2026 IA 1/2026 Direction Petition	M/S. MUSTARD INDIA CORPORATION Vs THE STATE OF ANDHRA PRADESH	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	GUNTUR
20.1	WP/25470/2022 IA 1/2022 Direction Petition	THE PRODDATUR DHANIA MERCHANT ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	V NITESH	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	YSR KADAPA
20.2	WP/27130/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	SRI GAYATRI TRADERS Vs THE STATE OF AP	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees GP FOR AGRICULTURE	PRAKASAM
20.3	WP/27132/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	M/S. LAKSHMI GANAPATI TRADERS Vs THE STATE OF ANDHRA PRADESH	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees GP FOR AGRICULTURE	PRAKASAM
20.4	WP/7228/2026 IA 1/2026 Stay Petition	AMARTYA GROUP Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	CHITTOOR
20.5	WP/9240/2026 IA 1/2026 Stay Petition	BLUEJAY NUTS PVT LTD Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	CHITTOOR
20.6	WP/19481/2026 IA 1/2026 Direction Petition	M/S VEERANJANEYA TRADERS Vs THE STATE OF ANDHRA PRADESH	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	KRISHNA

21.1 along with 21

21	WP/22030/2026 IA 1/2026	MR. KATTI CHEMCHURAMAIAH	SURYA TEJA ANUMOLU	GP FOR AGRICULTURE Gangisetty Rajeswara rao	SPS NELLORE

	Dispense with Petition IA 2/2026 Suspension Petition	Vs THE STATE OF ANDHRA PRADESH		Standing Counsel For Agricultural Marketing Committees MALIREDDY GOWTHAM	
21.1	WP/21832/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	KUTTUBOINA MADHAVA Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR AGRICULTURE SIVAPRASAD REDDY VENATI Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees GP FOR REVENUE	SPS NELLORE
22	WP/23983/2026 IA 1/2026 Direction Petition	THUMMALURU VEERA BHASKARA REDDY Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR AGRICULTURE	YSR KADAPA
23	WP/24417/2026 IA 1/2026 Direction Petition	BATHULA MANGAMMA Vs THE STATE OF ANDHRA PRADESH	RAVI KIRAN KUMAR KOLUSU	GP FOR AGRICULTURE	YSR KADAPA

ADMISSION (Forest)

24	WP/6552/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 3/2025 Vacate Stay Petition	VAKUDAVATH HANUMANTH NAIK Vs THE STATE OF ANDHRA PRADESH	THOMMANDRU V SARADHI	GP FOR FORESTS GP FOR SOCIAL WELFARE GP FOR REVENUE GP FOR FORESTS	GUNTUR
25	WP/18888/2025 IA 1/2025 Direction Petition IA 2/2025 Additional Affidavit	YEKA ARJUNA Vs THE STATE OF ANDHRA PRADESH	V V N NARAYANA RAO	GP FOR FORESTS GP FOR REVENUE	VISAKHAPATNAM
26	WP/19409/2025 IA 1/2025 Direction Petition	RUTTHALA VENKATESWARA RAO @ JAMINDAR Vs THE STATE OF ANDHRA PRADESH	V V N NARAYANA RAO	GP FOR FORESTS GP FOR HOME	VISAKHAPATNAM
27	WP/25476/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	DHARAVATHU KRISHNA Vs THE STATE OF ANDHRA PRADESH	M M M SRINIVASA RAO	GP FOR FORESTS GP FOR REVENUE GP FOR FORESTS	KRISHNA
28	WP/26267/2025 IA 1/2025 Direction Petition	KAKATIYA CEMENT SUGAR AND INDUSTRIES LIMITED Vs THE STATE OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI	GP FOR FORESTS GP FOR MINES AND GEOLOGY	KRISHNA
29	WP/18739/2026 IA 1/2026 Direction Petition	NANDIMANDALAM NARAYANA RAJU Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR REVENUE GP FOR FORESTS	YSR KADAPA
30	WP/18849/2026 IA 1/2026 Direction Petition	GOLI SARATH BABU ALIAS SARATH REDDY Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR FORESTS GP FOR REVENUE	WEST GODAVARI

31.1 along with 31

31	WP/19059/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	THUMMALA SANKURAMMA Vs THE STATE OF ANDHRA PRADESH	K VENKATESH	GP FOR FORESTS K S MURTHY ASSOCIATES GP FOR REVENUE	WEST GODAVARI
31.1	WP/12844/2016	S. VENKATESWAR RAO &	K VENKATESH	GP FOR REVENUE (AP)	WEST GODAVARI

	IA 1/2016(WPMP 16096/2016) Direction Petition IA 1/2025 Leave Petition	9 ORS. Vs PRL. SECY. REV. DEPT. & 6 ORS.		GP FOR FORESTS	
32	WP/20642/2026 IA 1/2026 Direction Petition	MOHAMMED KHADEER BAIG Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	GP FOR FORESTS	KURNOOL
33	WP/21162/2026 IA 1/2026 Direction Petition	RAVADA RAMULAMMA Vs THE STATE OF ANDHRA PRADESH	SIMHACHALAM KARUKOLA	GP FOR FORESTS GP FOR REVENUE GP FOR FORESTS	VISAKHAPATNAM
34	WP/22090/2026 IA 1/2026 Direction Petition	RAMIREDDY DWAJA REDDY Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR FORESTS	CHITTOOR
35	WP/28634/2026 IA 1/2026 Direction Petition	BANDI TIRUMALANATH Vs THE STATE OF ANDHRA PRADESH	AKULA SRI KRISHNA SAI BHARGAV	GP FOR FORESTS GP FOR REVENUE	PRAKASAM
ADMISSION (FOOD)					
36	WP/48/2021 IA 1/2021 Direction Petition IA 1/2022 Vacate Stay Petition	C.V. VINIL Vs THE STATE OF ANDHRA PRADESH	V NITESH	GP FOR AGRICULTURE B PRAKASAM Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	YSR KADAPA
37.1,37.2,37.3 along with 37					
37	WP/7377/2024 IA 1/2024 Stay Petition	THE ALAMURU TALUKA RICE MILLERS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO KUDUPUDI	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees GP FOR REVENUE	EAST GODAVARI
37.1	WP/4325/2022 IA 1/2022 Stay Petition IA 3/2022 Vacate Stay Petition IA 4/2022 Vacate Stay Petition	M/S. VAYUNANDANA INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	M V J K KUMAR	GP FOR AGRICULTURE B PRAKASAM (Sr SC FOR A M C) Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	ANANTAPUR
37.2	WP/4376/2022 IA 1/2022 Stay Petition IA 3/2022 Vacate Stay Petition IA 4/2022 Vacate Stay Petition	M/S. VENKATA NAGENDRA INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	M V J K KUMAR	GP FOR AGRICULTURE B PRAKASAM (Sr SC FOR A M C) Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	ANANTAPUR
37.3	WP/35208/2022 IA 1/2022 Stay Petition	M/S. NANDYAL RICE MILLERS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO KUDUPUDI	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	KURNOOL
38	WP/7458/2025 IA 2/2025 Vacate Stay Petition	SAI BHAVYA SEEDS PVT. LTD Vs THE STATE OF ANDHRA PRADESH	P BADRINATH	GP FOR AGRICULTURE GP FOR AGRICULTURE	EAST GODAVARI
INTERLOCUTORY (FOREST)					
39	WP/21683/2016 IA 1/2016(WPMP 26629/2016) Suspension Petition	DIVISIONAL FOREST OFFICER Vs S.MUNIRATNAM REDDY	GP FOR FORESTS (AP)	P V N KIRAN KUMAR	CHITTOOR

		AND 4 OTHERS			
40	WP/2011/2018 IA 1/2018 Suspension Petition	AAPSCI ANDHRA PRADESH STONE CRUSHING INDUSTRIES WELFARE ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	HARI SREEDHAR	GP FOR ENVIRONMENT (AP) DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL)	KRISHNA
41	WP/31672/2018 IA 1/2018 Direction Petition IA 1/2024 Leave Petition IA 1/2026 Vacate Stay Petition	KOPPULA PEDA VENKATESWARA RAO Vs STATE OF ANDHRA PRADESH	SARATH KUMAR D	GP FOR FORESTS (AP) GP FOR ASSIGNMENT GP FOR REVENUE	WEST GODAVARI

FOR HEARING

42	WP/16654/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition IA 1/2026 Leave Petition	MAVUDI PRASAD RAO Vs THE STATE OF ANDHRA PRADESH	T V SRI DEVI	GP FOR FORESTS (AP) AKULA KISHAN	VIZIANAGARAM
43	WP/5718/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 1/2024 Leave Petition	MALIREDDY SATYAVATHI Vs THE STATE OF ANDHRA PRADESH	T N M RANGA RAO	GP FOR FORESTS G R SUDHAKAR	EAST GODAVARI
44	WP/7137/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition	M/S. AKSHARA ENTERPRISES INDIA PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	RAVITEJA PADIRI	GP FOR AGRICULTURE	GUNTUR
45	WP/12035/2025 IA 1/2025 Stay Petition IA 2/2025 Extension Petition IA 3/2025 Vacate Stay Petition	DEITY SRI OME SAKTHI BANGARAMMA THALLI Vs THE STATE OF ANDHRA PRADESH	BANDA VENKATA SUBRAMANYESWARA RAO	GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FORESTS	EAST GODAVARI
46	WP/27289/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	GADDE GOTHIYYA Vs THE STATE OF ANDHRA PRADESH	S SYAMSUNDER RAO	GP FOR FORESTS GP FOR REVENUE GP FOR FORESTS	WEST GODAVARI
47	WP/9775/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	SATYANARAYANA TRADERS Vs THE STATE OF ANDHRA PRADESH	SHAIK RAFI	GP FOR AGRICULTURE G.N.UMA RANI (STANDING COUNSEL FOR AMC)	KRISHNA
48	WP/17487/2026 IA 1/2026 Direction Petition	MUNAGALA KISHBRE Vs THE STATE OF ANDHRA PRADESH	RAJESH KUMAR B	GP FOR FORESTS GP FOR REVENUE	ANANTAPUR

FINAL HEARING

49.1 along with 49

49	WP/17656/2015 IA 1/2016(WVMP 3581/2016) Vacate Stay Petition IA 1/2026 Leave Petition	VAJRAGIRI KATAYYA Vs STATE OF ANDHRA PRADESH	K S MURTHY ASSOCIATES	GP FOR FORESTS (AP) V RAGHUNATH GP FOR SOCIAL WELFARE GP FOR HOME GP FOR SOCIAL WELFARE GP FOR REVENUE	GUNTUR
49.1	WP/43683/2016 IA 1/2016(WPMP	LOTTIPALLI MUTHAMMA Vs	V RAGHUNATH	GP FOR FORESTS (AP) K S MURTHY	GUNTUR

	53911/2016) Direction Petition IA 2/2016(WPMP 53912/2016) Direction Petition IA 1/2025 Leave Petition IA 1/2026 Leave Petition	THE STATE OF ANDHRA PRADESH		GP FOR SOCIAL WELFARE GP FOR SOCIAL WELFARE GP FOR REVENUE	

50.1 along with 50

50	WP/712/2018 IA 1/2022 Amendment Petition IA 1/2024 Leave Petition	JUJJAVARAPU NARASANNA Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR FORESTS GP FOR REVENUE	WEST GODAVARI
50.1	WP/19880/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 1/2024 Vacate Stay Petition	JUJJAVARAPU SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	V.N.V.SURYA DATTU	GP FOR FORESTS GP FOR REVENUE	WEST GODAVARI

INTERLOCUTORY

51	AS/613/2026 (OS/228/2014) IA 1/2026 Suspension Petition	VADDIPARTHI VEDA VYAS Vs KUM VADDIPARHTI APARNA	P RAJKUMAR	P VEERRAJU tom	VISAKHAPATNAM

COURT NO. 23

THE HONOURABLE DR JUSTICE VENKATA JYOTHIRMAI PRATAPA

To be Heard on Monday The 2nd day of November 2026(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST-1)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
INTERLOCUTORY					
52	AS/566/2026 (OS/73/2019) IA 1/2026 Stay Petition	SHEELA RANI Vs MAMIDI SURESH	MOHAN RAO M	T V P SAI VIHARI	SPS NELLORE
53	AS/625/2026 (OS/294/2018) IA 1/2026 Direction Petition	DEGALA DHANALAKSHMI Vs O MUNIKRISHNAIAH	SRINIVASULU KURRA		CHITTOOR
FINAL HEARING					
54	MACMA/1329/2011 (OP/93/2009)	AMEER AHAMMAD KHAN Vs U. VENKATESH	P NARASIMHULU	S D GOWD	ANANTAPUR
55	MACMA/1368/2011 (OP/366/2008)	SISTER POULINE CHITTOOR DISTRICT Vs C.J. MURALI CHITTOOR & ANO	T JANARDHAN RAO	N RAMA KRISHNA	CHITTOOR
56	MACMA/1369/2011 (OP/280/2005)	V.K.ELUMALAI Vs A.K.RAMASWAMY @ RAMAMOORTHY AND ANOTHER	T JANARDHAN RAO	N RAMA KRISHNA	CHITTOOR
57	MACMA/1454/2011 (OP/192/2003)	K. VENUGOPAL REDDY Vs VARSH R. JOBAN PATRA AND 2 OTHERS	P NARAHARI BABU	A JAYANTHI GUDI SRINIVASU T V P SAI VIHARI	ANANTAPUR
58	MACMA/1657/2011 (OP/842/2009)	SOMA MALLIKARJUNA REDDY KADAPA CITY & DIST. Vs A. NAGALAKSHMI KURNOOL DIST. & ANOTHER	C PRAKASH REDDY	V DURGA	YSR KADAPA
59	MACMA/1662/2011 (OP/376/2006)	MUKKARA SAMUEL Vs TARA TAMBABU & 2 OTHERS	B V KRISHNA REDDY	SRINIVASA RAO VUTLA	WEST GODAVARI
60	MACMA/1675/2011 (OP/618/2007)	MANDAPATI SEETARAMARAJU @ BUTCHI VENKATASEETHAMARAJU Vs CHAPPA LAKSHMANA VIZ. DISTRICT & 2 OTS	SARIPALLI SUBRAHMANYAM	N MOHAN KRISHNA A.SAI ROHIT	VIZIANAGARAM
61	MACMA/1789/2011 (OP/461/2007)	SHAIK CHAND BASHA KURNOOL DISTRICT Vs S. MOHAMMED HUSSAIN & ANR KURNOOL DISTRICT	A JAYA SANKARA REDDY	GUDI SRINIVASU	KURNOOL
62	MACMA/1917/2011 (OP/185/2007)	KORUKONDA VENKATA RAMANA VIZIANAGARAM DISTRICT Vs J.APPARAO VZIANAGARAM DISTRICT AND 2 OTHERS	JAYANTI S C SEKHAR	PATRA NIREEKSHANA	VIZIANAGARAM

63	MACMA/1951/2011 (OP/647/2010) IA 2/2011(MACMAMP 25849/2011) Condone Delay Petition	PEDALA VENKATESWARLU Vs APSRTC MUSHEERABAD HYDERABAD.	K S MURTHY	P VENKATA RAO SC For APSRTC	GUNTUR
64	MACMA/1966/2011 (OP/284/2007)	VOOTUKURI SOMESEKHAR REDDY Vs THE AP STATE ROAD TRANSPORT CORPORATION	A MANOHAR REDDY	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR
65	MACMA/2036/2011 (OP/918/2006)	KORUKONDA KONDAMMA VIZIANAGARAM DISTRICT Vs J.APPARAO VIZIANAGARAM DISTRICT AND 2 OTHERS	JAYANTI S C SEKHAR	PATRA NIREEKSHANA	VIZIANAGARAM
66	MACMA/2108/2011 (OP/944/2003)	VANAMADI TATARAJU E.G.DISTRICT Vs KORUKUTI SUSEELA E.G.DISTRICT	N SIVA REDDY	T V JAGGI REDDY B NARAYANA REDDY S PRANATHI	EAST GODAVARI
67	MACMA/2122/2011 (OP/299/2007)	CHINTHAPALLE ALIVELAMMA CHITTOOR DISTRICT Vs P.SRINIVASA CHOWDARY ANANTAPUR DISTRICT	D KODANDARAMI REDDY	V KRISHNA RAO MANIMMA MEDIDA	CHITTOOR
68	MACMA/2159/2011 (OP/214/2008)	PATAN ABDUL SAMAD @ PATAN SAMAD Vs JYOTHI JAYARAJU @ JAYARAO AND 2 OTHERS	B PARAMESEWARA RAO	MEDURI VARA PRASADA RAO SRINIVASA RAO VUTLA	PRAKASAM
69	MACMA/2343/2011 (OP/818/2008)	MUDRABOINA SRIKRISHNA @ SRINIVASARAOGUNTURDIST Vs VAZRALA NEHRU REDDY GUNTUR AND ANOTHER	N SUBBA RAO	V DURGA	GUNTUR
70	MACMA/2501/2011 (OP/1166/2007)	CHIDRABOINA POLAMMA PRAKASAM DISTRICT Vs T. SRINIVASULU REDDY & ANR GUNTUR DISTRICT	G V S MEHAR KUMAR	K M KRISHNA REDDY K MADHUSUDHAN REDDY S N PADMINI	GUNTUR
71	MACMA/2784/2011 (OP/653/2005)	M.T. CHINNAREDDANNA Vs S. MOHAMMAD ALI & ANOTHER	V SUDHAKAR REDDY	V DURGA	CHITTOOR
72	MACMA/2867/2011 (OP/7/2007)	DANDU KASHAIAH KURNOOL DISTRICT Vs C. PURUSHOTHAMA REDDY & ANR KADAPA	G SRAVAN KUMAR	PATRA NIREEKSHANA	KURNOOL
73	MACMA/3032/2011 (OP/949/2004)	RAPAKA CHINA SAI SATYANARAYANA Vs NARRA CHITTAIAH AND ANOTHER	N SRIHARI	SREENIVASA RAO VELIVELA K SRINIVASA PRASAD SC For APSRTC	WEST GODAVARI
74	MACMA/2406/2008 (OP/403/2004)	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs MARI MUTHU AND ANOTHER	I MAAMU VANI	CHALAKANI VENKAT YADAV tom	CHITTOOR
75	MACMA/4969/2008 (OP/251/2004)	P. CHNDRASEKHRA Vs L. RAMACHANDRA AND 2 OTHERS	V SUDHAKAR REDDY	MD SALEEM SRINIVASA RAO VUTLA	CHITTOOR

76	MACMA/5446/2008 (OP/6/1986)	M/S THE ORIENTAL INSURANCE CO LTD Vs TEKU LAKSHMI AND 6 OTHERS	T RAMULU	POLISETTY RADHA KRISHNA	KRISHNA
77	MACMA/2784/2009 (OP/53/2006)	UNITED INDIA INSURANCE COMPANY LIMITED HYDERABAD. Vs D. PRABHAKAR AND ANOTHER	GUDI SRINIVASU	N ASWARTHA NARAYANA	ANANTAPUR
78	MACMA/2892/2009 (OP/450/2002)	THE NEW INDIA ASSURANCE COMPANY LIMITED PRODDATUR. Vs GANGARI SRINIVASULU AND 3 OTHERS	AMANCHARLA SATISH BABU	SRINIVASA RAO KATAKAMSETTY	YSR KADAPA
79	MACMA/2977/2009 (OP/953/2005)	THE NATIONAL INSURANCE COM. LTD. VISAKHAPATNAM. Vs KASIREDDY SANYASIRAO VIZIANAGARAM DIST. & ANO.	A JAYANTHI	VENKATESWARA RAO GUDAPATI	VIZIANAGARAM
80	MACMA/3034/2009 (OP/149/2007)	APSRTC REP.BY MD MUSHIRABAD HYDERABAD. Vs MD. JAFFER SHAREEF AND ANOTHER	K SRINIVASA PRASAD SC For APSRTC	V NARASIMHA GOUD	EAST GODAVARI
81	MACMA/3094/2009 (OP/211/2006)	M/S.UNITED INDIA INSURANCE CO LTD Vs M.VAILETAIAH & ANR	RAMA MOHAN RAO KOTHA	N BHARATH SIMHA REDDY	CHITTOOR
82	MACMA/3300/2009 (OP/117/2004)	THE UNITED INDIA INSURANCE COMPANY LTD. Vs CHINTALA MALLESWARA RAO VIZIANAGARAM DIST. & 3 ANO.	S PRANATHI	N SIVA REDDY K SRINIVASA PRASAD SC For APSRTC B PARAMESEWARA RAO	VIZIANAGARAM
83	MACMA/3354/2009 (OP/849/2004)	APSRTC REP.BY VICE CUM MD MUSHIRABAD HYD. Vs NAGARAJUPALLE SUBBARAYUDU	P VENKATA RAO SC For APSRTC	M RAVINDRA	SPS NELLORE
84	MACMA/3689/2009 (OP/674/2004)	M/S.NATIONAL INSURANCE COMPANY LIMITED Vs SANAPALA SHANMUKHA RAJU & 2 ORS	V VEERABHADRA CHARY	ARAVALA RAMA RAO	SRIKAKULAM
85	MACMA/3738/2009 (OP/148/2004)	THE ORIENTAL INSURANCE COMPANY LTD. Vs MANDAPATI SATYANARAYANA	A ANASUYA	KAMBHAMPATI RAMESH BABU K KISHOR KUMAR REDDY A JAYANTHI	WEST GODAVARI
86	MACMA/3952/2009 (OP/34/2005) IA 1/2010(MACMAMP 32104/2010) Vacate Stay Petition	THE MANAGING DIRECTOR Vs P.RAHAMATH BEE	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	MD SALEEM	CHITTOOR
87	MACMA/3955/2009 (OP/359/2005)	UNITED INDIA INSURANCE CO LTD Vs BELLAMKONDA SYAM SUNDAR RAO & ANR	S PRANATHI	P RAJANI REDDY	YSR KADAPA

88	MACMA/4045/2009 (OP/190/2005)	THE NATIONAL INSURANCE COMPANY LIMITED Vs R.GURAVAMMA @ DEVI	S A V RATNAM	P HEMACHANDRA	CHITTOOR
89	MACMA/71/2010 (OP/180/2008)	UNITED INDIA INSURANCE CO LTD Vs CHINNAM NAGA RAJU & 2 ORS	VUPPALAPATI SRINIVAS RAJU	TURAGA SAI SURYA	WEST GODAVARI
90	MACMA/97/2010 (OP/179/2008)	A.P. STATE ROAD TRANSPORT CORPORATION Vs DONTI SRINVASA RAO	KALLAKURI SRINIVASARAO	MADHAVA RAO NALLURI	SPS NELLORE
91	MACMA/179/2010 (OP/247/2007)	APSRTC REP.BY ITSCHAIRMAN CUM MD MUSHEERABAD HYDERABAD. Vs PADALA SATYANARAYANA AND 2 OTHERS	K SRINIVASA PRASAD SC For APSRTC	. AMANCHARLA SATISH BABU	VISAKHAPATNAM
92	MACMA/523/2010 (OP/150/2005)	THE ORIENTAL INSURANCE COMPANY LIMITED Vs G.VASAMNTHA KUMAR & 5 ORS	S A V RATNAM	GP FOR ARBITRATION M S P KAMARAJU	YSR KADAPA
93	MACMA/533/2010 IA 4/2010(XOBJ 23056/2010) Miscellaneous Petition	ROYAL SUNDARAM ALLIANCE INSURANCE Vs PALEM KAVITHA & ANOTHER	KOTA SUBBA RAO	N SUBBA RAO	YSR KADAPA
94	MACMA/542/2010 (OP/126/2007)	M/S.UNITED INDIA INSURANCE COMPANY LIMITED Vs S.SALEEM BASHA @ ABDUL SALEEM & ANR	S PRANATHI	O UDAYA KUMAR	CHITTOOR
95	MACMA/576/2010 (OP/557/2004)	UNITED INDIA INSURANCE CO LTD Vs DONTHIREDDY CHENNA REDDY & ANR	MEDAPATI SANTOSH REDDY	BOYA RAVINDER REDDY	YSR KADAPA
96	MACMA/636/2010 (OP/38/2008)	THE UNITED INDIA INSURANCE CO LTD Vs PALLA CHANDRASEKHAR @ SEKHAR & ANR	SRINIVASA RAO VUTLA	INENI VENKATA PRASAD	ANANTAPUR
97	MACMA/753/2010 (OP/186/2007) IA 1/2010(MACMAMP 2211/2010) Miscellaneous Petition	PASUMARTHI RAJESWARI & 2 ORS Vs DAKA ANNAPURNAMMA & ANR		SRAVAN KUMAR MANNAVA	PRAKASAM
98	MACMA/1040/2010 (OP/289/2006)	THE NEW INDIA ASSURANCE CO. LTD. SECUNDERABAD Vs S. SREENIVASULU & 3 ORS CHITTOOR DISTRICT	PEERAMSETTY VENKATA RAMANA	V SUDHAKAR REDDY	CHITTOOR
99	MACMA/1151/2010 (OP/540/2006)	THE AP STATE ROAD TRANSPORT CORPORATION Vs ROCKY JOCKSON & ANR	P VENKATA RAO SC For APSRTC	RAVI KUMAR TOLETY	KRISHNA

100	MACMA/1408/2010 (OP/142/2007)	SMT. G. JAGADEESWARI Vs M. SELVAM		. BAGGI VENKATA PAVAN KUMAR	CHITTOOR
101	MACMA/1454/2010 (OP/40/2009)	NATIONAL INSURANCE COMPANY LTD. Vs GUTTIKONDA LAKSHMI E.G. DIST & 2OTS	SRAVAN KUMAR MANNAVA		EAST GODAVARI
102	MACMA/1530/2010 (OP/654/205)	THE ORIENTAL INSURANCE CO.LTD.TIRUPATI CHITTOOR DISTRICT Vs M.T.JAYALAKSHMI SIVAJYOTHI NAGAR TIRUPATI AND ANOTHER	ELEVATED AS JUDGE	V SUDHAKAR REDDY	CHITTOOR
103	MACMA/1733/2010	THE DEPOT MANAGER Vs KUDINUDI SARATH	K SRINIVASA PRASAD SC For APSRTC	K RATNAM	VISAKHAPATNAM